NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 82/2017 In CP(CAA) No. 35/NCLT/AHM/2017 In Gujarat High Court CA no. 526/2016, 527/2016, 528/2016, 529/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017

Name of the Company:

Shanker Global Pvt Ltd.

Spectrum Tubes Pvt Ltd.

Hindprakash Corporation Pvt Ltd.

Laxmi Alutrade Pvt Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. SWATI SOPAR KAR

ADVOCATE

PETITIONERS

Sughir

2.

ORDER

Learned Advocate Mrs. Swati Soparkar present for Petitioners.

Heard arguments of Learned Counsel for Petitioners.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of July, 2017.